

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2930  
ANSWERED ON:18.08.2004  
ADMISSION IN GOVERNMENT DENTAL COLLEGE  
Shukla Smt. Karuna

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has received any proposal from the Government of Chhattisgarh regarding allowing admission in the 2nd year in the Government Dental College, Raipur; and

(b) if so, the time by which permission for admission is likely to be given?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) Dental Council of India have pointed out certain deficiencies in the Government Dental College, Raipur, while considering renewal of permission for second year BDS course and have communicated the same to the college authorities for rectification. Renewal of Permission can be considered only upon receipt of the Compliance Report and recommendation of Dental Council of India based on that Report.